## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/88/2016 PETITION NUMBER : Shankar Sundaram NAME OF THE PETITIONER(S) : M/s Amalgamations Private Limited & 47 Others NAME OF THE RESPONDENT(S) : 397/398, 402, 403, 235(2) & 214 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM For Ms. Rugan & Anya Counsel for Petitionen K. RAVI R. MURUGAN AYSHWARYAR. For Sandeep Bagmar R MADHUMITHA S. Coursel for R37 For S. Randsubramanan KRISHNA BRININASAN d Associalis CIEETHI ARA Counsel for 1, 2, 3, 7-13, 15-27 DWARAKESH.P. 29-36, 39-43 & 46 (Respondents)

R Murari) Semoi Consol Thrigambak Tkannen

R4- R6

## **ORDER**

Counsels for both the parties are present. Put up TCP/88/16 along with TCP/1/2016. Put up on 22.01.0218 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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